

From,

Atul Srivastava, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow.

No. 167 /Admin. (Services)/2018 Dated: Allahabad: March 23, 2018

Subject: Regarding "Two days training on UBUNTU 16.04 & CIS 2.0. for judicial officers" at JTRI, UP, Lucknow.

Sir,

With reference to your letter no. Ubuntu-18/JTRI-587 dated 20.03.2018 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule of "Two days training on UBUNTU 16.04 & CIS 2.0. for judicial officers" at JTRI, U.P., Lucknow as indicated below:

Sl. No.	Name of Training	Duration	No. of Participants	Lists
1.	'UBUNTU 16.04 & CIS 2.0.' Training Programme for Judicial Officers	02.04.2018 to 03.04.2018	25	A
2.	'UBUNTU 16.04 & CIS 2.0.' Training Programme for Judicial Officers	04.04.2018 to 05.04.2018	25	B
3.	'UBUNTU 16.04 & CIS 2.0.' Training Programme for Judicial Officers	09.04.2018 to 10.04.2018	25	C
4.	'UBUNTU 16.04 & CIS 2.0.' Training Programme for Judicial Officers	11.04.2018 to 12.04.2018	25	D

I am further to say that the officers mentioned in lists A, B, C & D have been nominated for aforesaid 'UBUNTU 16.04 & CIS 2.0.' Training Programme for Judicial Officers on the dates mentioned against their names at Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Encl. As above

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 167 (i)/Admin.(Services)/2018 dated: March 23, 2018

Copy forwarded for information and necessary action to -

1. The Principal Secretary (Judicial) & L.R., Government of Uttar Pradesh, Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly.
3. The Private Secretary to Hon'ble Mr. Justice Dilip Gupta with the request to kindly place the aforesaid information before His Lordship.
4. The C.P.C, High Court, Allahabad.
5. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

**Ubuntu 16.04 & CIS 2.0 Training Programme for Judicial Officers of U.P.,**

Duration: 02.04.2018 to 03.04.2018

<b>Sl. No.</b>	<b>I.D.</b>	<b>Name Sri/ Smt./Ms.</b>	<b>Designation</b>	<b>Place of Posting</b>
1.	1593	<a href="#">SMT. MITALI GOVIND RAO</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Rampur
2.	5696	<a href="#">AYAZ AHMAD</a>	Addl. District & Sessions Judge	Saharanpur
3.	6359	<a href="#">MAHESH CHANDRA VERMA</a>	Judge Small Causes Court	Saharanpur
4.	6391	<a href="#">DINA NATH-III</a>	Chief Judicial Magistrate	Saharanpur
5.	2064	<a href="#">RANVIJAY SINGH</a>	Civil Judge (Junior Div.)	Sant Kabir Nagar
6.	5791	<a href="#">PRAMOD KUMAR-II</a>	Addl. District & Sessions Judge	Shahjahanpur
7.	1739	<a href="#">ASIF IQBAL RIZVI</a>	Addl. C.J.M.	Shahjahanpur
8.	1682	<a href="#">AWANISH GAUTAM</a>	Secretary, District Legal Services Authority	Shahjahanpur
9.	5720	<a href="#">SHYAM NARAYAN TRIPATHI</a>	A.D.J. (FTC)	Siddharth Nagar
10.	2056	<a href="#">VINOD SHARMA</a>	Civil Judge (Junior Div.) (Bansi)	Siddharth Nagar
11.	5456	<a href="#">SANJAY SHANKER PANDEY</a>	Addl. District & Sessions Judge	Sitapur
12.	1778	<a href="#">SHUSHIL KUMAR VERMA</a>	Addl. C.J.M.	Sitapur
13.	1808	<a href="#">VIMAL TRIPATHI</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Sitapur
14.	5729	<a href="#">MOHAN LAL VISHWAKARMA</a>	Addl. District & Sessions Judge(Anpara)	Sonbhadra
15.	1674	<a href="#">DILIP KUMAR SACHAN</a>	Secretary, District Legal Services Authority	Sonbhadra
16.	2095	<a href="#">RATNAM SRIVASTAV</a>	Civil Judge (Junior Div.) (Duddhi)	Sonbhadra
17.	5764	<a href="#">JAMAL MASOOD ABBASI</a>	Addl. District & Sessions Judge	Sultanpur
18.	6347	<a href="#">ANIL KUMAR SETH</a>	Civil Judge (Senior Div.)	Sultanpur
19.	6429	<a href="#">RAHUL PRAKASH</a>	Addl. Chief Judicial Magistrate	Sultanpur
20.	1908	<a href="#">RANANJAY KUMAR VERMA</a>	Spl. Judge (E.C. Act)	Unnao
21.	6438	<a href="#">SUSRI ANKITA SHUKLA</a>	Addl. Chief Judicial Magistrate	Unnao
22.	1678	<a href="#">VISHNU PRATAP SINGH</a>	Secretary, District Legal Services Authority	Unnao
23.	5462	<a href="#">MAHANTH LAL</a>	Spl. J. (SC/ST, Pev.of Atroci Act)	Varanasi
24.	6431	<a href="#">JANARDAN PRASAD YADAV</a>	Chief Judicial Magistrate	Varanasi
25.	6446	<a href="#">PASHUPATI NATH MISHRA</a>	Civil Judge (Senior Div.)	Varanasi

**Ubuntu 16.04 & CIS 2.0 Training Programme for Judicial Officers of U.P.,**

Duration: Duration: 04.04.2018 to 05.04.2018

<b>Sl. No.</b>	<b>I.D.</b>	<b>Name Sri/ Smt./Ms.</b>	<b>Designation</b>	<b>Place of Posting</b>
1.	6523	<a href="#">SANTOSH RAI</a>	Spl. Judge (U.P. Dacoity.A.A.)	Agra
2.	6377	<a href="#">SHAIENDRA KUMAR VERMA</a>	Civil Judge (Senior Div.)	Agra
3.	6397	<a href="#">SANTOSH KUMAR YADAV</a>	Special C.J.M.	Agra
4.	5630	<a href="#">SITA RAM NIGAM</a>	Addl. District & Sessions Judge	Aligarh
5.	6503	<a href="#">VIJAY KUMAR VERMA-I</a>	Judge Small Causes Court	Aligarh
6.	6350	<a href="#">PRAHALAD SINGH-II</a>	Chief Judicial Magistrate	Aligarh
7.	5430	<a href="#">BRIJ MOHAN GUPTA-II</a>	Spl. Judge (E.C. Act)	Allahabad
8.	6363	<a href="#">PARMESHWAR PRASAD</a>	Judge Small Causes Court	Allahabad
9.	6418	<a href="#">SMT. MONA PANWAR</a>	Chief Judicial Magistrate	Allahabad
10.	5971	<a href="#">ARVIND KUMAR SINGH-II</a>	A.D.J. (FTC)	Ambedkar Nagar
11.	2105	<a href="#">VIVEK KUMAR SINGH-II</a>	Civil Judge (JD)	Ambedkar Nagar
12.	2115	<a href="#">SUSHRI SABIHA KHATOON</a>	Civil Judge (JD) (At Tanda (Ambedkar))	Ambedkar Nagar
13.	5819	<a href="#">SURESH CHAND-I</a>	A.D.J. (FTC)	Amroha
14.	5677	<a href="#">PIYUSH VERMA</a>	Addl. Civil Judge (Junior Div.)	Amroha
15.	2155	<a href="#">NARENDRA KUMAR-V</a>	Civil Judge (JD) (At Hasanpur-Amroha)	Amroha
16.	6041	<a href="#">RAM AVTAR YADAV</a>	Addl. District & Sessions Judge	Auraiya
17.	5944	<a href="#">SANJAY KUMAR VERMA</a>	Addl. District & Sessions Judge	Azamgarh
18.	1747	<a href="#">ASHOK KUMAR YADAV-III</a>	Addl. Chief Judicial Magistrate	Azamgarh
19.	2060	<a href="#">HITESH AGRAWAL</a>	Civil Judge (Junior Div.)	Azamgarh
20.	6170	<a href="#">SAMAR PAL SINGH BALYAN</a>	Principal Judge, Family Court	Baghpat
21.	1992	<a href="#">DR. LUCKY</a>	Civil Judge (Junior Div.)	Baghpat
22.	5913	<a href="#">SURESH CHAND-II</a>	Addl. District & Sessions Judge	Bahraich
23.	2083	<a href="#">VIVEK KUMAR SINGH-I</a>	Civil Judge (Junior Div.)	Bahraich
24.	2130	<a href="#">SMT. SHIVANI RAWAT</a>	Judicial Magistrate	Bahraich
25.	5756	<a href="#">NARENDRA SINGH</a>	Addl. District & Sessions Judge	Ballia

**Ubuntu 16.04 & CIS 2.0 Training Programme for Judicial Officers of U.P.,**

Duration: Duration: 09.04.2018 to 10.04.2018

<b>Sl. No.</b>	<b>I.D.</b>	<b>Name Sri/ Smt./Ms.</b>	<b>Designation</b>	<b>Place of Posting</b>
1.	2102	<a href="#">SMT. RICHA VERMA</a>	Civil Judge (Junior Div.)	Ballia
2.	2136	<a href="#">RAVI SHANKAR GUPTA</a>	Judicial Magistrate	Ballia
3.	1886	<a href="#">RAM SULIN SINGH</a>	A.D.J. (FTC)	Balrampur
4.	6045	<a href="#">ANIL KUMAR-V</a>	Addl. District & Sessions Judge	Banda
5.	1844	<a href="#">DR. SURESH KUMAR</a>	Addl. Chief Judicial Magistrate	Banda
6.	1850	<a href="#">BHOLA RAM</a>	A.C.J.M (Railway)	Banda
7.	5599	<a href="#">AFTAB ALAM KHAN</a>	Addl. District & Sessions Judge	Barabanki
8.	1555	<a href="#">INDRA JEET SINGH-I</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
9.	1560	<a href="#">AJAY VIKRAM SINGH</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Barabanki
10.	6554	<a href="#">DEVENDRA SINGH-I</a>	Spl. J, Spl C.No 1 (Pre.Cor. Act)	Bareilly
11.	1539	<a href="#">SATYENDRA SINGH VIRWAN</a>	Addl. Chief Judicial Magistrate	Bareilly
12.	1694	<a href="#">ARVIND KUMAR SHUKLA</a>	Secretary, District Legal Services Authority	Bareilly
13.	5681	<a href="#">RAM MILAN SINGH</a>	Addl. District & Sessions Judge	Basti
14.	1757	<a href="#">HARISH CHANDRA</a>	Civil Judge (Senior Div.) (FTC)	Basti
15.	2042	<a href="#">SUSHRI NEHA RUNGTA</a>	Civil Judge (Junior Div.)	Basti
16.	6081	<a href="#">ASHOK KUMAR DUBEY-I</a>	Addl. District & Sessions Judge	Bhadohi
17.	1969	<a href="#">ASHUTOSH-II</a>	Civil Judge (Junior Div.)	Bhadohi
18.	2072	<a href="#">PAWAN KUMAR SINGH</a>	Judicial Magistrate	Bhadohi
19.	2028	<a href="#">SUNIL KUMAR-V</a>	Addl. District & Sessions Judge	Bijnor
20.	1575	<a href="#">SMT. DIVYA BHARGAVA</a>	Civil Judge (Sr.Div.)	Bijnor
21.	1690	<a href="#">RAGHUBAR SINGH</a>	Addl. Chief Judicial Magistrate	Bijnor
22.	5735	<a href="#">BHOO DEV GAUTAM</a>	Addl. District & Sessions Judge	Budaun
23.	1828	<a href="#">RAVI KUMAR DIWAKAR</a>	Civil Judge (Senior Div.)(FTC)	Budaun
24.	2061	<a href="#">SMT. JYOTI AGARWAL</a>	Civil Judge (Junior Div.)	Budaun
25.	5451	<a href="#">ADARSH KUMAR SINGH KANAUJIA</a>	Addl. District & Sessions Judge	Bulandshahar

**Ubuntu 16.04 & CIS 2.0 Training Programme for Judicial Officers of U.P.,**

Duration: Duration: 11.04.2018 to 12.04.2018

<b>Sl. No.</b>	<b>I.D.</b>	<b>Name Sri/ Smt./Ms.</b>	<b>Designation</b>	<b>Place of Posting</b>
1.	6385	<a href="#">BHARAT SINGH YADAV</a>	Secretary, DLSA	Bulandshahar
2.	6390	<a href="#">KRISHNA KUMAR-V</a>	Addl. Civil Judge (Sr.Div.)/ACJM.	Bulandshahar
3.	5953	<a href="#">RAMESH KUMAR YADAV</a>	Addl. District & Sessions Judge	Chandauli
4.	2116	<a href="#">SUSHRI NEHA BANAUDHIA</a>	Judicial Magistrate	Chitrakoot
5.	6547	<a href="#">RAJEEV BHARTI</a>	Spl. Judge (E.C. Act)	Deoria
6.	5927	<a href="#">ASHOK KUMAR SINGH YADAV</a>	Spl. Judge (U.P. Dacoity.A.A.)	Etah
7.	1573	<a href="#">MOHAMMAD QUAMAR</a>	Addl. Chief Judicial Magistrate	Etah
8.	1976	<a href="#">VIBHANSHU SUDHEER</a>	Civil Judge (Junior Div.)	Etah
9.	5627	<a href="#">VIKASH SAXENA-II</a>	Spl. Judge (U.P. Dacoity. A.A.)	Etawah
10.	1648	<a href="#">ALOK KUMAR</a>	Addl. Chief Judicial Magistrate	Etawah
11.	1806	<a href="#">SMT. SHRADHA TRIPATHI</a>	Civil Judge (Senior Div.) (FTC)	Etawah
12.	5721	<a href="#">HARI NATH PANDEY</a>	Addl. District & Sessions Judge	Faizabad
13.	6442	<a href="#">SMT. PARUL ATTRI</a>	Civil Judge (Sr.Div.)	Faizabad
14.	6447	<a href="#">RAVISH KUMAR ATTRI</a>	Addl. Chief Judicial Magistrate	Faizabad
15.	5994	<a href="#">SMT. SHAZIA NAZAR ZAIDI</a>	Principal Judge, Family Court	Farrukhabad
16.	1802	<a href="#">VIJAY KUMAR GUPTA-II</a>	Civil Judge (Senior Div.)	Farrukhabad
17.	2111	<a href="#">DEVENDRA SINGH FAUZDAR</a>	Civil Judge (JD) (Kayamganj)	Farrukhabad
18.	6002	<a href="#">MAN RAJ SINGH</a>	Spl. Judge (E.C. Act)	Fatehpur
19.	2108	<a href="#">JASVEER SINGH YADAV</a>	Civil Judge (JD) (Khaga)	Fatehpur
20.	2135	<a href="#">SUSHRI DEEPTI YADAV</a>	Civil Judge (Junior Div.)	Fatehpur
21.	5844	<a href="#">SATYA NAND UPADHYAYA</a>	Principal Judge, Family Court	Firozabad
22.	5985	<a href="#">RAM CHANDRA YADAV-I</a>	Addl. District & Sessions Judge	G.B.Nagar
23.	1872	<a href="#">VIJAY KUMAR-III</a>	Civil Judge (Senior Div.) (FTC)	G.B.Nagar
24.	1965	<a href="#">MANISH KUMAR-II</a>	Civil Judge (Junior Div.)	G.B.Nagar
25.	5741	<a href="#">RAM KISHOR SHUKLA</a>	Spl. Judge (E.C. Act)	Ghaziabad